

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:4528
ANSWERED ON:06.08.2009
DEMAND AND SUPPLY OF FERTILIZERS
Semmalai Shri S.

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has proposed to change the existing system of assessing the fertilizer requirements of State Governments and its supply at the fag end of the month for the next month`s needs;
- (b) if so, whether the Government proposes to assess the requirments of each state and deliver the fertilizers one month well in advance; and
- (c) if so, the details thereof ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS(SHRI SRIKANT KUMAR JENA)

(a) to (c): No, Madam. Department of Agriculture and Co-opration (DAC) assesses the season-wise and month-wise requirement of fertilizers for each State in consultation with the State agriculture department in a Zonal Agriculture Conference held for this purpose. There is no change in system of assessment of fertilizers requirements. However, Urea is the only fertilizer which is under partial movement and distribution control of the Government. Union Government ensures availability of urea at State level. State Governments are resposible for its distribution within the State. All other fertilizers viz. DAP, MOP, SSP and NPK etc. are decontrolled/de-canalized since 1992. The availability of Phosphatic and Potassic fertilizers is decided by the market forces of demand and supply.

The Department of Fertilizers monitors the availability of fertilizers inclduing delivery in advance in each state as per the monthly/seasonal requirement assessed by DAC.